

CERA Wa 169/04

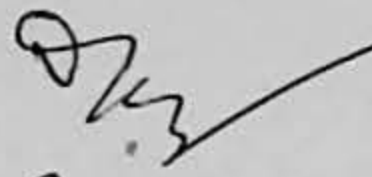
in
MA No 1151/88


21-7-08

Hon'ble Mr A. Justice A.K. Yogi, J.M.
Hon'ble Mr K.S. Menon, A.M.

On the request made by learned
counsel for the applicant, the case is
adjourned.

WAT on 4-11-08.


A.M.


J.M.

File
22-7-08